

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-392 of 2013 in
Appeal No. 295 of 2013

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Motors Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Ms. Porova Saigal
Mr. Atul Nanda
Mr. Ravi Prakash
Mr. Samir Malik for R.2

ORDER

IA-392 of 2013
(Appl. for stay)

We have heard the learned counsel for the parties.

Post the I.A. for further hearing on **02.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr